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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA No.2131/89.

New Delhi, this the Fifth day of May, 1994.

SHRI J.P.SHARMA, MEMBER(J).

SHRI S.R.ADIGE, MEMBER(A).

Guru Dutta Ray,
S/o Shri Baikunthanath Ray,
R/o Behura Qrs No.1(A),
Samadhipatna,
P.O. College Square,
Cuttack-753003,
working as Assistant Works Manager,
Ordnance Factory, Dum Dum.

...Applicant

By advocate : Shri A.K. Behra.

VERSUS

UNION OF INDIA
through

1. Director General Ordnance Factories,
Ordnance Factory Board,
Ministry of Defence,
10 A, Auckland Road,
Calcutta-1.
2. General Manager,
Ordnance Factory,
Dum Dum,
West Bengal.
3. The Secretary,
Ministry of Personnel and Training,
North Block, New Delhi-110001.
4. The Secretary,
Union Public Service Commission,
Dholpur House,
Shahajahan Road, New Delhi. ...Respondents

By advocate : Shri R.M. Bagai, though not present.

O R D E R (ORAL)

SHRI J.P.SHARMA:

Shri A.K.Behra appears for the applicant and states that the applicant does not want to press this application. In view of this fact, the application is dismissed as withdrawn. No costs.

Adige
(S.R.ADIGE)

MEMBER(A)

Sharma
(J.P.SHARMA)
MEMBER(J)

'KALRA'